## **Insurance Regulatory and Development Authority of India**

## PRESS RELEASE

(15<sup>th</sup> July 2022)

It has come to the notice of the Authority that concerns are being expressed in some quarters regarding mandatory disclosure of commissions on the policy documents. The concerns emanate from certain recommendations made by Working Groups constituted by the Insurance Councils.

It is hereby clarified that the Authority has not taken any decision on this matter. Furthermore, the Authority will hold extensive consultations with all stakeholders before any such decision is taken.

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